

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 3561  
TO BE ANSWERED ON 21<sup>st</sup> DECEMBER, 2015

**Funds for Central University**

3561. SHRI RAM PRASAD SARMAH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of various proposal received from Tezpur Central University during the last three years and the current year;
- (b) the details of present status of the proposal sanctioned / pending and the funds released during the said period; and
- (c) the action taken by the Government to complete the pending project?

ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a) to (c) Tezpur University has informed that three proposals, namely (i) sanction of additional grants for creation of capital assets, (ii) adoption of Tezpur Law College and (iii) establishment of a campus at Jonai have been submitted to University Grants Commission/ Ministry of Human Resource Development. University Grants Commission has informed that an amount of Rs 155 crore was allocated to the University during XIIth Plan and based on a review meeting of Central Universities held in May, 2015, Rs 33.13 crore has been sanctioned to the University to meet the additional requirement of infrastructure development. The University has been asked to prioritise the building projects within the allocated funds. Proposals for adoption of Tezpur Law College and establishment of Jonai Campus could not be acceded to as during the 12<sup>th</sup> Plan (2012-17), as approved by the National Development Council, the thrust is on consolidation of the higher education system. In the 12<sup>th</sup> Plan, the Central Government has launched Rashtriya Uchchar Shiksha Abhiyan (RUSA) on cost sharing basis to assist States to open new institutions, consolidate old ones and take appropriate steps to ensure quality in higher education.

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